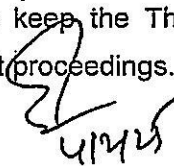


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURT: DELHI

CIRCULAR

It has come to the notice of the undersigned during inspection that some of the Judicial Officers of Central District, Tis Hazari Court, Delhi were found not holding their Court at 10.00 am and even leave intimations of some of Judicial Officers were also not received well in time. It is, therefore, impressed upon all the Judicial Officers of Central District, Tis Hazari Court, Delhi to strictly adhere to the Court timings and whenever they happen to be on leave, the application/leave intimation in this regard must be submitted in advance. If leave is taken in exigency, then written intimation be sent to this office (Room No.234-B, Website Committee Branch, Tis Hazari Court) by 10:00 a.m. positively.

During inspection, it was also noticed by the undersigned that Thin Client System in some of the Courts were not switched on. The Reader of all the Courts of Central District, Tis Hazari Court, Delhi are hereby strictly directed to keep the Thin Client System in ON mode and keep updating the same during the Court proceedings.


(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Delhi

No. 6855-7105 /CD/SO/Gaz./25

Dated, Delhi the

04 FEB 2025

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
2. All the Judicial Officers of DHJS & DJS, Central District, Tis Hazari Court, Delhi.
3. The P.S. to the undersigned.
4. All the Readers of Central District, Tis Hazari Court, Delhi for strict compliance.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The R&I Branch, Central District for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi